



*Shastri Bhavan, Annexe Building, 1st & 3rd Floor,
26, Haddows Road, Chennai – 600006*

NOTICE

Date :- 24.01.2024

All the concerned are hereby informed that all the Customs, Central Excise and Service Tax Division Bench matters listed on 25/01/2024 will be heard in Court No. III, 3rd floor, by the Division Bench comprising Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. Vasa Seshagiri Rao, Member (Technical) assembled at 10.30 A.M.

On 25.01.2024, All listed cases of Single Member bench stands adjourned.

On 25/01/2024, at 02:30 P.M. Honb'le Sh. S. S. Garg, Member(Judicial) will also hear the listed Difference of Opinion (D.O.O.) matter in Court No. III at 3rd floor.

Sd/-
(Mohinder Singh)
Deputy Registrar

Copy to:

1. SPS to Hon'ble Sr. Member, CESTAT, Chennai.
2. PA to Hon'ble Members (Technical & Judicial), CESTAT, Chennai.
3. Secretary, Madras Tax Bar, CESTAT, Chennai.
4. O/o Commissioner (AR), CESTAT, Chennai.
5. Notice Board/Website.